

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/262/ (IB)/2017  
NAME OF THE PETITIONER(S) : SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM  
NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. SIDHARTH	Counsel for Respondent	R. L. S.

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. Put up the matter on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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